

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.102- C.P.(IB)/239(AHM)2023

With

ITEM No. 103- IA/527(AHM) 2024

Proceedings under Section 7 IBC

IN THE MATTER OF:

Drip Capital Inc.

.....Applicant

V/s

Banwari Enterprises Private Limited

.....Respondent

Order delivered on 22/04/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Jaimin Dave, Advocate for
: Mr. Vinay Bairagra, Advocate
For the Respondent : Mr. Chaitanya Patel, Advocate

ORDER

Learned Counsel for the applicant, Mr. Jaimin Dave, requested adjournment on behalf of arguing Counsel, Mr. Vinay Bairagra, as he is on his legs before the Hon'ble Gujarat High Court.

At the requested of the Counsel for the applicant, the matter stands adjourned to 06.05.2024.

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SAMEER KAKAR
MEMBER (TECHNICAL)

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SHAMMI KHAN
MEMBER (JUDICIAL)